

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:441
ANSWERED ON:23.11.2011
MIGRATION TO REVENUE SHARING
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the public exchequer have lost about Rs. 43,523 crore because of the migration package from fixed licence to revenue sharing model rolled out in 1999;
- (b) if so, the details in this regard;
- (c) whether the Department of Telecommunication has rejected the Finance Ministry's proposal to vet the allocation of additional spectrum by Group of Ministers (GoM);
- (d) if so, the reasons therefor;
- (e) whether the Government proposes to review the migration package model;
- (f) if so, the details thereof and if not, the reasons therefor; and
- (g) the action taken in this regard so far?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI MILIND DEORA)

- (a) & (b) The impact on License Fee collection due to Migration Package offered vide NTP-99 for CMTS as well as Basic service providers is furnished at Annexure – A.
- (c) No Madam.
- (d) Does not arise in view of (c) above.
- (e) to (g) The Migration Package was a one time measure to migrate the Licensees to NTP-99 Regime. Subsequent to this a new category of license viz. UAS License was introduced and most of the Basic & CMTS Licensees except BSNL & MTNL migrated to UAS License.